

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 262/2005

Date of order: 08.02.2010

CORAM:

**HON'BLE MR. JUSTICE S.M.M. ALAM, JUDICIAL MEMBER
HON'BLE DR. K.S. SUGATHAN, ADMINISTRATIVE MEMBER**

Bansilal S/o Mohan Das Vaishnav, aged 48 years, resident of Potla, Tehsil Sahada, Gangapur, Distt. Bhilwara.

Official Address:

Ex-GDSDA Lambia, Post Raila Gaon.

...Applicant.

None present for the applicant.

VERSUS

1. The Union of India through Secretary, Ministry of Communication, Department of Posts, Dak Bhavan, New Delhi.
2. The Superintendent of Posts, Post Office Bhilwara, Bhilwara Division, Bhilwara.
3. The Inspector, Post Offices, Gulabpura, Distt. Bhilwara.

... Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER (Oral)

Per Hon'ble Mr. Justice S.M.M. Alam, Judicial Member

From the perusal of the record, it appears that this case is pending under the heading 'final hearing' and the record shows that vide order dated 01.08.2007, this case was fixed for final hearing in turn. It transpires that on 31.07.2009, 06.10.2009, 06.11.2009, 07.12.2009 and 13.01.2010 although the case was

fixed for final hearing but none appeared on behalf of the applicant. Today also, in spite of repeated calls, none appeared on behalf of the applicant, which shows that the applicant has got no interest in prosecuting with this case.

In such view of the matter, this O.A. stands dismissed in default.



(DR. K.S. SUGATHAN)
ADMINISTRATIVE MEMBER



(JUSTICE S.M.M. ALAM)
JUDICIAL MEMBER

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